

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

CP.NO.170/00031/2017

IN

OA.NO.170/00437 /2013

DATED THIS THE 24th DAY OF OCTOBER 2017

HON'BLE DR. K.B. SURESH , MEMBER(J)

HON'BLE SHRI PK.PRADHAN ,MEMBER(A)

Somi CV,  
S/o Shri CL.Varghese,  
Aged about 53 years,  
Working as Office Superintendent,  
O/O the Controller,  
Controllerate of Quality Assurance(Radars),  
JC. Nagar Post, Bangalore .560 006.  
Resident of No.1/2, Abbaiah Garden,  
Vannarpet, Viveknagar PO,  
Bangalore .560 047. ....Petitioner

(By Shri B.Veerabhadra .. Advocate)

vs.

1.Shri G.Mohan Kumar,  
Secretary,  
Ministry of Defence,  
South Block,  
New Delhi-110 011.

2.Shri UN.Bhole,  
Controllerate of Quality Assurance(Radars),  
JC. Nagar Post, Bangalore .560 009

3.Shri J.Janardhanan,  
The Director,  
General Quality Assurance,  
HQ DGOA, Ministry of Defence,  
Department of Defence Production,  
Nirman Bhawan, South Block,

New Delhi-110 011.

..Respondents.

(By Shri S. Prakash Shetty,Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH ..... MEMBER (J):

Heard. In accordance with the order in OA.No.437/2013, the order is complied with. Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN )  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the petitioner in CP/170/00031/2017

Annexure C-1: Certified copy Final order in OA.No170/00437/2013 dated 14.9.2015 passed by CAT, Bangalore Bench.

Annexure C-2: Representation dated 19.11.2015

Annexure C-3: Letter No.A/92163/OA.437/2013/DGQA/Adm-&B dated 3.3.2016

Annexure C-4: Letter dated 14.3.2016